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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 6469/2026 and CM APPL. 31912/2026**

ADHESH BAIRWA

.....Petitioner

Through: Mr. Vaibhav Gaggar, Sr Advocate ,  
with Mr. Avdhesh Bairwa, Mr. Ankit  
Konwar, Ms. Subhashni Kumari, Mr.  
Prateek Singh, Ms. Nishi Rathore,  
Mr. Abhishek Nair, Mr. Akash  
Kumar, Advocates

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Rajeev Sharma, Sr. Advocate  
with Ms. Shreya Sharma, Mr. Nishant  
Kandpal and Ms. Arunima Singh,  
Advocates for R-2.

**CORAM:**

**HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV**

**ORDER**

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**12.05.2026**

**CM APPL. 31913-31914/2026 (for exemption)**

1. Exemptions allowed, subject to all just exceptions.
2. The applications stand disposed of.

**W.P.(C) 6469/2026 and CM APPL. 31912/2026**

1. Heard learned counsel appearing on behalf of the petitioner.
2. Issue notice.
3. Let the respondents to take instructions before the next date of hearing.



4. List on 20.05.2026.

**PURUSHAINDR KUMAR KAURAV, J**

**MAY 12, 2026**

*Nc*